



Government of Jammu and Kashmir,
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu.

Subject:- Appointment of Shri G. M. Kawoosa, Advocate as
Additional Standing Counsel for the State before the
Supreme Court of India.

GOVERNMENT ORDER NO: 568 - LD (A) OF 2011.
D A T E D: 14 - 02 - 2011.

Sanction is accorded to the appointment of Shri G. M.
Kawoosa, Advocate as Additional Standing Counsel for the State
before the Supreme Court of India for a period of one year on the
terms and conditions as laid down in Government Order No.2575-
LD(A) of 2010 dated 10-12-2010.

By order of the Government of Jammu and Kashmir.

(G. H. Tantray) IAS
Secretary to Government,
Department of LJ&PA.

Dated: 14 - 02 - 2011.

NO: LD (A) 2009/54

Copy to the:-

1. Learned Advocate General, J&K, Jammu.
2. Principal Resident Commissioner, J&K Government, New Delhi.
3. Director General of Police, J&K, Jammu.
4. All Principal Secretaries to Government.
5. Principal Secretary to Hon'ble Chief Minister.
6. Principal Secretary to His Excellency the Governor.
7. All Commissioner/Secretaries to Government.
8. Divisional Commissioner, Jammu/Kashmir.
9. Secretary, J&K State Information Commission.
10. All Heads of Departments.
11. Registrar General, J&K High Court, Jammu.
12. Principal Secretary to Hon'ble Chief Justice, J&K High Court, Jammu.
13. Shri Gaurav Pachnanda, Senior Additional Advocates General, J&K at New Delhi.
14. Director, Information, J&K
15. Director, Estates, J&K, Jammu.
16. All Officers of the Department of LJ&PA

17. Special Assistant / Private Secretaries to all Hon'ble Ministers / Ministers of State.
18. Principal Private Secretary to Chief Secretary.
19. Shri Sunil Fernandes, Advocate on Record, Supreme Court of India, New Delhi
20. Shri G. M. Kawoosa, Advocate, Supreme Court of India.
21. Private Secretary to Advisor to Hon'ble Chief Minister.
22. OSD to Political Advisor to Hon'ble Chief Minister.
23. Financial Advisor/Chief Accounts Officer, Department of LJ&PA.
24. Private Secretary to Secretary to Government, Department of LJ&PA.
25. Government Order file.
26. Concerned File.

(Showkat Ahmad Mir)
Assistant Legal Remembrancer,
Department of LJ&PA.